

likely to be suffered by the DESU and by which time the entire accounts are expected to be reconciled and what are the specific reasons for delay?

[*English*]

SHRI KALPNATH RAI: During this financial year the Report will be submitted. I cannot say anybody to be guilty until and unless he is proved to be guilty. Therefore a special task force is enquiring into the matter and the moment any wrong is known, you will know about it.

DR.G.S.RAJHANS: Corruption is the order of the day in DESU. Whereas the consumers get inflated bills and despite several requests to look into the matter nothing is done, a large number of industrialists in Delhi are in connivance with the officers of DESU and the Bill given to them is to the tune of only Rs.50 or Rs.100. They get a very small Bill. Is the hon. Minister aware of this fact or is he prepared to look into the matter?

SHRI KALPNATH RAI: I admit wrong billings are there; I admit defective metres are there. During one month sixty persons have been arrested, one thousand theft cases have been detected and raids have been organised on the industrial houses and several people have been arrested and cases have been referred to the CBI.

I want to tell one point to my friend that transmission loss has been reduced and we are trying to improve the situation. The strongest action will be taken against all the culprits and wrong doers.

[*Translation*]

MR.SPEAKER: Sir, you are not even

accepting the facts. Shri Chandra Shekhara Murthy.... Shri Sreenivasa Prasad.... Shri Sriballavji.....

Construction Work On Power Projects

*88. **SHRI SRIBALLAV PANI-
GRAHI †:**
DR. KRUPASINDHU BHOI:

Will the Minister of ENERGY be pleased to state:

(a) whether construction work of any new power projects has commenced in 1988;

(b) if so, the names of the projects and the progress till 30th June, 1988;

(c) whether there is any programme for commencement of the work of Talcher Super Thermal Power Plant and Ib Thermal Power Plant in Orissa during this year, if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d). A statement is given below.

STATEMENT

(a) to (b). A list of major power projects started during 1988 and their status is given in the Annexure below.

(c) Yes, Sir; work on infrastructural development activities on both these projects have already commenced.

(d) Does not arise.

ANNEXURE

<i>S.No.</i>	<i>project</i>	<i>Capacity (MW)</i>	<i>Status</i>
1.	Dudhganga Hydel Project	2x12	Orders for generating units placed, excavation for power house, tail race channel and penstock in progress.
2.	Birsinghpur Hydel Project	1x20	Work on infrastructural facilities has been initiated.
3.	Santhanur Dam Hydel Project	2x75	—do—
4.	Srinagar Hydel Project	6x55	—do—
5.	Combined Cycle gas based Station at Narsapur Razole	3x33	Letter of intent for supply of plant & equipment has been issued to BHEL.
6.	Sikka Extn. Thermal Project (Unit 2)	120	Order for main plant and equipment is under finalisation.
7.	Khaperkheda Extn Project (Stage-II) (Units 3 & 4)	2x210	—do—
8.	Rayalseema (Muddanur) Thermal Station	2x210	—do—
9.	Lakwa Waste Heat Plant	1x22	—do—
10.	Chamera Stage II Hydro Project	3x100	Infrastructural work in Progress.
11.	Salal Stage II Hydro Project	3x115	—do—
12.	Gas Turbines at Pampore	3x25	Orders placed on BHEL. Work on foundation in progress.
13.	Lakwa Gas Turbines Ph. II	3x20	Orders for main plant placed on BHEL.

SHRI SRIBALLAV PANIGRAHI: To the Part (c) of my question, the Hon. Minister has given the reply that work on infrastructural development activities on both these proj-

ects have already commenced. As you know, this infrastructural development is quite a wide term and with a certain amount of vagueness also.

I would like to specifically know the exact work that has been done on these projects so far. What is the amount spent and whether any time-schedule was drawn in respect of these two projects? I would also like to know whether that time schedule has been followed so far. If not, the reasons thereof and the steps being taken by the Government to overcome and to put them on schedule.

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): The Seventh Five Year Plan power generation target is 22,245 MW. There is shortage of power in Orissa. For meeting the requirement Government of India is going to build up Talcher Super Thermal Power Station and also Ib Valley Thermal station. NTPC has decided to get this project completed within time-schedule. Ib Valley thermal station is to be constructed as a turn-key project by BHEL. That will also be completed within time-schedule. The moment we get these two projects completed the power problem of Orissa shall be met to some extent. There will even then be shortage of power. For meeting that requirement we are trying to get power from the Eastern zone and the transmission line is under construction. West Bengal Government and Orissa Government are constructing Rengali Kolaghat inter-State transmission line. After the completion of this line the power problem to a great extent will be solved.

SHRI SRIBALLAV PANIGRAHI: The question was something else and the answer is quite different. The Minister has not touched my question. With your permission may I put my first question again? The words 'time-schedule' uttered by me have been uttered by him also several times but the context is different. I wanted to know what were these 'infra-structural activities' used in part (c) of the reply is quite vague. I want to know specifically the work so far done on

these two projects, the amount that has been spent and whether it is in consonance or according to the time-schedule. If not, the reasons thereof and steps being taken by Government to overcome that.

SHRI KALPNATH RAI: NTPC Talcher project has been cleared by CEA and PIB. We have decided to get this project completed within time-schedule.

SHRI SRIBALLAV PANIGRAHI: What is the time-schedule?

SHRI KALPNATH RAI: Two units of 500 MW each, that is 1000 MW power generation is the objective. For that we have got the clearance by Forest Deptt. and CEA has also cleared and we shall have this thermal power plant within the time that has been decided by the NTPC. I may tell the House that any project which has been taken up by NTPC in this country has been completed within time-schedule. (*Interruptions*)

SOME HON. MEMBERS: Do not make general remarks.

MR. SPEAKER: Order. The question is only of time factor. If you have this information now you can tell him or you can tell him later on.

SHRI VASANT SATHE: As far as Talcher is concerned, it is an Eighth Plan project. We have already started taking advance action. As a part of the advance action, forest clearance has been obtained in February 1988. CEA clearance and PIB clearance have already been done. This is a project which will involve Rs. 1,480 crores.

It is an Eighth Plan project. Therefore, within the Seventh Plan — this is a 1 1/2 years — we intend to spend Rs. 273 crores in this period so that advance action is complete and this project is completed in the Eighth Plan.

As far as Ib Valley is concerned, it is a State project. It is being done in collaboration with BHEL. BHEL is also taking collaboration of some international organisations. This is also a project which will be taken up in the Eighth Plan. The first phase will be completed in 1990 to 1995. The second phase will be completed in 1993-94.

So, these are the future projects. Advance actions are being taken on both these projects.

SHRISRIBALLAV PANIGRAHI: These two projects — The Talcher Super Thermal Power Plant and the Ib Valley Thermal Power Plant — shall be the dream of the Government of Orissa as well as the people of Orissa. There is an acute shortage of power in Orissa and also in the country as a whole. Therefore, the Prime Minister is laying a lot of emphasis on power generation. But the Talcher Super Thermal Power Plant has been lingering on since the Sixth Five Year Plan. The Minister now says that it is an Eighth Five Year Plan Project.

I would like to know whether it is a fact that, in view of the emphasis laid on new power projects to tide over the power crisis in the country — particularly in Orissa, where there is a near famine condition in respect of power — it should be expedited.

Secondly, whether the amount already allotted to the NTPC for spending in the financial year is also not being spent because of certain rider/ restriction? Some clearance is yet to be given to the NTPC by the PiB, etc., and the Government of India. Will that be cleared immediately?

As regards the Ib Thermal Power Plant, whether the Minister knows that the capacity is now being reduced to half. Earlier, it was four units of 210 MW each. But now it has been reduced to half — 2 x 210 — because of financial constraints. BHEL could not

arrange foreign collaboration, finance, etc.

In view of the overall situation in the power sector, I would like to know whether action will be taken by the Government of India for speedy implementation of the original programme of having four units of 210 MW each in the Eighth Plan. For that, you have to start action vigorously right now.

SHRI KALPNATH RAI: As the hon. Member has asked, I have told him that the objective of the Seventh Five Year Plan was 22,245 MW power generation. Our target was 22,245 MW. After the completion of the Seventh Five Year Plan, we are going to achieve the target of 22,402 MW. (*Interruptions*)

MR. SPEAKER: Order, Order.

SHRI KALPNATH RAI: I have told that as we have to achieve our target of the Seventh Five Year Plan. The Talcher project is to be commissioned in the Eighth Five Year Plan. (*Interruptions*) We have entered into an agreement with the World Bank. The World Bank has cleared this project of about Rs 1,400 crores and has entered into an agreement. The Forest Department has given the clearance. The CEA has given the clearance.

Infrastructural development activities are going on. Therefore, we shall get this project completed within the time-schedule and power shall be provided to the people of Orissa.

SHRI VASANT SATHE: May I say that the amount as far as this year is concerned is already earmarked, as far as Talcher advance action is concerned? Of course, as far as Ib Valley is concerned, we cannot do anything as it is a State project. As far as Talcher is concerned, there will be no shortage. Only in February, we have got the forest and environment clearance and all

necessary advance action steps and expenditure will be fully met.

DR. KRUPASINDHU BHOI: The people of Orissa are aggrieved by the answers given by the bureaucrats, which are very small. Now, hon. Minister, Shri Vasant Sathe has explained the detailed position about the power generation and the proposed installed capacity for the Seventh Five Year Plan. The hon. Minister of State has categorically answered that 22000 MW of installed capacity has been proposed in the Seventh Five Year Plan. Can the Minister answer categorically as to what is the share of Orissa's installed capacity? In 1986, the High Power Committee has earmarked six places for the location of super power plants like Singrauli, Farakka, Naveli, Ramgundam, Korba, etc. and out of the six places, work has already commenced in five places. More than 3000 to 4000 MW installed capacity had been commissioned. I want to know from the hon. Minister, particularly from Shri Sathe whether he will prepone the installation of Talcher Super Thermal Power Station and more than Rs. 70 crores should be earmarked in these two years for this plant diverting money from other sources because Orissa has been neglected in this respect. Not a single Megawatt of installed capacity from the central sector has been given within the Seventh Five Year Plan out of the 22000 installed capacity. What is the quantity of power share to be installed in the Seventh Five Year Plan?

About 1b Thermal Power Station, the hon. Minister is quite aware of the coal field in 1b which is the biggest in Asia, 72 km. in length and 32 km. in breadth, basin-shaped and having more than two billion of thermal grade coal, having less silica and ash content is available for the country. The cost of power generation will be cheaper per megawatt, i.e., Rs.1.5 crores which can be reduced to Rs. 1.2 crores in the present design

parameters. Will the hon. Minister instruct the BHEL to start the work for the project? The hon. Minister Shri Panigrahi at that time suggested that BHEL should come forward with international assistance or allow the State Government to get international assistance and complete the project within 2-3 years for the drought-affected and poverty-stricken people of Orissa.

SHRI V. SANT SATHE: It is not correct to say that no addition was planned in the Seventh Five Year Plan in Orissa. A capacity addition of 483.5 MW is targeted in Orissa during the Seventh Plan Period of which 260 MW so far has been commissioned. The details of the power generation capacity to be installed in the Seventh Five Year Plan can be given. I can send it to him. We are conscious of the fact that not only Orissa but the whole country needs more power. Orissa has a great potential because of coal and the policy is now to set up thermal power units near the pitheads. That is why, we have identified Talcher and IB Valley where coal is being produced for setting up of Super Thermal Power Stations. Talcher will be set up by NTPC and I have replied that what action have been taken. After all, we cannot prepone a project of Rs.1400 crores overnight. It is not possible. Preliminary steps to advance action have been taken and I can assure the hon. Member that Rs.273 crores will be spent as advance action in the remaining period of the Seventh Five Year Plan. This is the best thing that we can do.

SHRIBASUDEB ACHARIA: Sir, even if we achieve a target of 22000 megawatts of power production, still there would be a gap in the demand and supply. During the 8th Plan, there will be a deficit of 1000 megawatts in West Bengal itself. In order to improve the position and meet this deficit, the Government of West Bengal sent a proposal for the establishment of a thermal power station at Bakreshwar. This project

has been pending for the last two years. I would like to know from the hon. Minister, whether the clearance has been given to the Government of West Bengal for the construction of this thermal power station.

SHRI VASANT SATHE: I need a separate notice for this question. It does not arise out of the main question.

SHRI K.S. RAO: Power is a key input for the development of our economy, from the industrial and agricultural point of view. The Prime Minister has laid a great emphasis on the question of power generation. While it is so at the Centre, in Andhra Pradesh, may be because of the lack of vision, or may be because it does not secure votes immediately, the Andhra Pradesh State has been suffering for want of power and 80 per cent power cut was there till the other day. Here, the hon. Minister has said that they have cleared 3 x 33 megawatt capacity Combined Cycle gas based station; the gas is found in abundance in Andhra Pradesh. It has been stated that the letter of intent for supply of plant and equipment has been issued to BHEL. This we have been hearing for the last six months. I want to know whether the hon. Minister will ensure that the work commences immediately or whether the Government of India will take it on its own.

SHRI VASANT SATHE: Honestly, I have not understood the question. We have not thought of any gas based projects in Andhra Pradesh.

SHRI K.S. RAO: It is written here. Item 5: Combined cycle gas based station at Narsapur, Razole.

MR. SPEAKER: See him in his chamber.

SHRI K.S. RAO: Why? The entire House should know the answer and understand the position.

SHRI VASANT SATHE: This is by the State Government. They have already placed the order on BHEL. What do you want me to do? I have stated already. What can I add to that?.....(*Interruptions*).

Denotification of Industrial Units in West Bengal

*90. **SHRI AMAR ROYPRADHAN:** Will the Minister of INDUSTRY be pleased to state:

(a) the names of industrial units denotified and those likely to be denotified in West Bengal; and

(b) the reasons for this denotification?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (**SHRI M. ARUNACHALAM**): (a) and (b). A statement is given below.

STATEMENT

(a) The following industrial units in West Bengal have been denotified:—

1. M/s. Indian Rubber Manufacturers Ltd., Calcutta.
2. M/s. Containers & Closures Ltd., Calcutta.
3. M/s. Carter Pooler & Company (P) Ltd., Calcutta.
4. M/s. Motor & Machinery Manufacturers Ltd., Calcutta.
5. M/s. Sri Durga Cotton Spg. & Wvg. Mills Ltd., Calcutta.
6. M/s. Rohini Mills Ltd., Belgharia.

The Government of India have also